

ITEM NO.17

COURT NO.4

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).21128-21129/2019

(Arising out of impugned final judgment and order dated 22-08-2019 in WP No. 508/2017 and WP No. 1181/2018 passed by the High Court of Judicature at Bombay)

THE STATE OF MAHARASHTRA

Petitioner(s)

VERSUS

63 MOONS TECHNOLOGIES LTD

Respondent(s)

(WITH IA No. 99150/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 105691/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 133854/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 10893/2020 - INTERVENTION APPLICATION, IA No. 172588/2019 - INTERVENTION APPLICATION, IA No. 9512/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 179744/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 173721/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 23502-23503/2019 (IX)

(WITH IA No. 135950/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 31017/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 8085/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 135951/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 23-03-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) 21128-21129/19	Mr. Vikramjit Banerjee, ASG Mr. Rahul Chitnis, Adv. Mr. Sachin Patil, AOR Mr. Aaditya A Pande, Adv. Mr. Geo Joseph, Adv. Ms. Shwetal Shepal, Adv. Mr. Siddhartha Sinha, Adv. Mr. Prashant Rawat, Adv. Mr. Tathagat Sharma, Adv. Ms. Jahnvi Prakash, Adv.
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23502-23503/19 Mr. Jayant Mehta, Sr. Adv.
Ms. Sanjana Saddy, Adv.
Mr. Bhushan Shah, Adv.
Mr. Sanyat Lodha, AOR

For Respondent(s) Dr. A.M. Singhvi, Sr. Adv.
(R-1) Mr. Mahesh Agarwal, Adv.
Mr. Ankur Saigal, Adv.
Mr. Arvind Lakhawat, Adv.
Ms. Priyanka Vora, Adv.
Ms. Misha Rohatgi, Adv.
Mr. Amit Bhandari, Adv.
Ms. Mansi Taneja, Adv.
Ms. Ayushi Amod, Adv.
Mr. E. C. Agrawala, AOR

Mr. Jayant Mehta, Sr. Adv.
Ms. Sanjana Saddy, Adv.
Ms. Anindita Mitra, AOR

Intervenor Mr. Akhil Sachar, Adv.
Mr. Sangram Singh, Adv.
Ms. Sunanda Tulsian, adv.
Ms. Jasmine Damkewala, AOR
Ms. Vaishali Sharma, Adv.

Intervenor M/S. Legal Options, AOR

UPON hearing the counsel the Court made the following
O R D E R

- 1 Arguments heard in part.
- 2 List the petitions for further hearing on 29 March 2022 as part-heard matters on the top of the Board.

(SANJAY KUMAR-I)
AR-CUM-PS

(SAROJ KUMARI GAUR)
COURT MASTER